

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.75/(MAH)/2010
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2017

NAME OF THE PARTIES: Mrs. Indira Jayantilal Vikamsey & Anr.

V/s.

M/s. Pla Electro Appliances Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Dr. Deepthi Minkesh	Advocate for petitioners	
2	Adv. Shrey Shah 1/6 Adv. Avrup Dasgupta	Adv. for the Respondents	

ORDER

TCP 75/397-398/NCLT/MUM/MH/2010

1. Learned Representatives of both sides are present.
2. Stated that a settlement among the parties is in progress. Hence time be granted. After due consultation, both the sides have consented to adjourn the case for 09-08-2017.
3. List the matter on **09-08-2017**.

Sd/-

M.K. SHRAWAT
Member (Judicial)

Date : **20.06.2017**